

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201. C.P. (IB)/980(MB)2023

IN THE MATTER OF

Madhubala Ketan Gada alias Madhu

Ketan Ga00da

VS

Shree Naman Developers Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 29.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Darshit K. Jain (PH)
For the Respondent: Vibhav Krishna (PH)

ORDER

On the request of both the Ld. Counsels, adjourned to **02.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)